

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2024 AT 12:30 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|---------------------------|-----------------|----------------|---|
| TCP(IB)/33/7/AM R/2019 | Main Case | 7 of IBC | Canara Bank Vs Transstroy (India) Ltd. (Under Liquidation) |
| | IA No.88/2020 | | G.V. Narasimha Rao Vs. D.R. Southern Constructions Pvt Ltd |
| | IA No.89/2020 | | G.V.Narasimha Rao vs. D.R.Southern Constructions Pvt Ltd |
| | IA No.90/2020 | | G.V. Narasimha Rao Vs. Rayapati Samba Siva Rao & 12 others |
| | IA No.129/2020 | | G.V. Narasimha Rao Vs. Rayapati Samba Siva Rao & 18 others |
| | IA No.143/2020 | | G.V. Narasimha Rao Vs. Palanati Amar Kumar & 3 Others |
| | IA(IBC)/32/2021 | | cherukuri Sridhar vs. Transstroy India Ltd and G.V.NarasimhaRao |
| | IA(IBC)/45/2021 | | cherukuri Sridhar Vs. Transstroy India Ltd & G.V.Narasimha Rao |
| | IA(IBC)/46/2021 | | Cherukuri Sridhar Vs. Transstroy India Ltd & Liquidator |
| | IA(IBC)/70/2021 | | G.V. Narasimha Rao Vs. Sridhar Cherukuri |

ORDER

IA No.88/2020, IA No.89/2020 & IA No.129/2020:

Mr. Rohan Kumar for Pradeep Joy, Ld. Counsels for the Liquidator and Mr. Lekha Navandhar & Mr. D.V.A.S. Ravi Prasad Ld. Counsels for the Respondents present. For hearing, list the matter on 05.03.2024.

IA No.90/2020: Mr. Rohan Kumar for Pradeep Joy, Ld. Counsels for the Liquidator and Mr. Sachin Sharma & Mr. D.V.A.S. Ravi Prasad Ld. Counsels for the Respondents present. For hearing, list the matter on 05.03.2024.

List all the other IA's, for hearing, list the matter on 05.03.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**